

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 211 of 2013

Dated : 12th March, 2014

In the matter of

Reliance Infrastructure Ltd. ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Appeal No. 215 of 2013

In the matter of

Reliance Infrastructure Ltd. ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

ORDER

The Bench has not assembled today.

Post the matters on **24.4.2014.**

COURT MASTER